8/3/2016 @gov.in

Dear Sir

I would like to contribute keeping in mind the growing demands for standards/framework for cloud computing in India

The Challenges to be focussed on Cloud-Computing in the context of Indian Environment are as follows:

- 1. Interoperability between various cloud (say state and hqrs, vmware and openstack, 2 different private clouds, etc)
- 2. Compliances to be framed for cloud computing (ie specifically orchestration should be open or proprietory)
- 3. Security for Hypervisor and guest VMs (ie agentless HIPS or AV.)
- 4. Disaster Recovery (ie VM on host side and rack/blade on the DR side or it should be homogeneous for DR)
- 5. VM migration within same private cloud (say vmware cloud to hyperV cloud.)
- 6. Licensing for OS, clustering, HIPS, AV, EMS for cloud computing environment to be streamlined
- 7. Whether existing IT ACT 2008 / ISMS / ISO27001 are sufficient to start with ? what is eSafe2010 framework meant for?
- 8. India specific and state specific cloud computing guidelines/framework to be evolved
- 9. Centrally available SIEM tool be used for all cloud so that log aggregation is pro-actively monitored and alerted
- 10. How to classify multitenent application (some claim to be legacy and some are not willing to migrate to cloud)
- 11. Any application change is essential for an application to migrate from normal environment to cloud multitenent mode
- 12.A mandate to be provisioned for periodical (every 6 months) security audit for application including infrastructure
- 13. Whether OVF format is the standard for indian cloud computing environment. How to ensure this from vendors
- 14.Cloud Hosting, Security, DR, licenses, compliances, Orchestration are major challenges to be addressed apart from

guidelines, framework and policies specific to indian cloud computing scenario.

I would be grateful if you can kindly acknowledge the receipt of the email.

Thanks with kind regards N Sridhar +91 9444744380